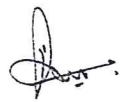



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/229/IB/2018  
PETITION NUMBER : CP/507/ (IB)/2017  
NAME OF THE PETITIONER(S) : FELGUERACHIAL INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : DIAMOND ENGINEERING CHENNAI PVT LTD  
UNDER SECTION : 7 & 12

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	R. Venkatesh raman (Item-22)	for petitioner.	
2.	V. MATIASI RP	R-P for DBCIL	

**ORDER**

Counsel for both the parties are present and prayed for time. At request, time is  
enlarged. Put up on 05.09.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk